

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1965**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2023/ AGRAHAYANA 29, 1945
(SAKA)**

CRIME RATE

1965. SHRI SANJEEV ARORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how the crime rate has varied in the country in the year 2022, as per the latest records of NCRB; and

(b) the State-wise, category-wise details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2022. The State/UT-wise details of the crime rate for various cognizable crimes under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2021 & 2022 are given in Annexure.

State/UT-wise Crime Rate under Cognizable IPC & SLL Crimes during 2021 & 2022

S. No	State/UT	IPC		SLL	
		2021	2022	2021	2022
1	Andhra Pradesh	339.9	299.0	80.6	69.3
2	Arunachal Pradesh	170.9	148.8	26.9	29.2
3	Assam	341.0	167.1	38.0	27.1
4	Bihar	150.4	168.1	77.7	108.9
5	Chhattisgarh	238.2	246.5	135.5	157.7
6	Goa	134.5	172.8	57.1	61.7
7	Gujarat	389.7	189.8	654.6	549.1
8	Haryana	380.8	418.6	316.5	391.8
9	Himachal Pradesh	176.1	177.8	78.2	78.2
11	Jharkhand	123.4	124.5	33.9	39.9
12	Karnataka	172.8	192.1	71.6	76.1
13	Kerala	401.4	661.0	1075.8	613.7
14	Madhya Pradesh	358.3	347.6	202.5	221.7
15	Maharashtra	294.3	297.5	139.1	145.5
16	Manipur	78.3	94.6	22.7	27.6
17	Meghalaya	81.1	87.6	22.9	21.4
18	Mizoram	202.4	291.6	59.8	44.4
19	Nagaland #	47.0	45.4	20.2	26.3
20	Odisha	272.9	311.2	66.5	75.5
21	Punjab	152.8	142.9	89.2	97.7
22	Rajasthan	269.6	293.5	88.0	95.4
23	Sikkim	78.5	80.3	28.9	39.5
24	Tamil Nadu	422.1	252.8	567.3	364.4
25	Telangana	386.9	400.1	33.6	36.8
26	Tripura	101.3	88.7	16.0	21.3
27	Uttar Pradesh	154.5	171.6	108.0	150.3
28	Uttarakhand	137.3	146.8	167.6	152.6
29	West Bengal	160.2	158.5	24.7	24.3
	TOTAL STATE(S)	251.2	240.7	181.6	166.8
30	A&N Islands	96.3	114.4	235.9	280.8
31	Chandigarh	198.1	240.5	49.0	58.6
31.5	D&N Haveli and Daman & Diu	44.2	98.6	8.0	7.4
34	Delhi	1410.0	1424.1	70.0	94.1
34.4	Jammu & Kashmir	204.2	191.4	31.5	31.6
34.8	Ladakh	174.2	146.8	13.4	13.0
35	Lakshadweep	130.9	92.8	57.4	47.8
36	Puducherry	243.1	199.7	47.0	81.5
	TOTAL UT(S)	842.7	848.4	54.5	69.6
	TOTAL ALL INDIA	268.0	258.1	178.0	164.1

Source : Crime in India

Clarifications are pending from Nagaland for the year 2022